

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4350/2018

The 30<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Gaya Lal (Aged about 60½ years),  
Fitter, Group 'C',  
S/o Shri Shree Ram,  
R/o Village Zewar, PO Zewar,  
Tehsil Zewar, Distt. Gautambudh Nagar,  
Greater Noida, UP. .. Applicant

(By Advocate : Shri R.K. Shukla)

Versus

Union of India through:

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi-110001.
2. The Divisional Railway Manager,  
Northern Railway,  
Estate Entry Road,  
New Delhi.
3. The Chief Administrative Officer (Construction),  
Northern Railway,  
Kashmiri Gate, Delhi. .. Respondents

(By Advocate : Shri Krishna Kant Sharma)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicant, having noticed that he has not challenged the order under which the claim of the applicant was already rejected by the respondents, seeks leave of this Tribunal to withdraw the O.A. with a liberty to file a fresh O.A., in accordance with law.

2. In the circumstances, the O.A. is dismissed as withdrawn with liberty as aforesaid. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

/Jyoti /